

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

Sub: ESTABLISHMENT – HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD – Training Programme – Sri M. Radha Krishna Chahavan, Registrar (IT-cum-CPC), High Court for the State of Telangana at Hyderabad – Nominated as Resource Person for Imparting Training to the Judicial Officers in the State of Telangana on Advanced CIS 3.1 Software of Subordinate Court Complexes by Master Trainers – Regarding.

Read:-1 Letter in ROC.No.1109/2019/TSJA-Sec.bad, dated 23-07-2019 from the Director, Telangana State Judicial Academy, Secunderabad.
2. Proceedings of the High Court in ROC.No.2097/2019-B. Spl. dated 26-07-2019.

ORDER: R.O.C.No.4408/2019/Estt.1, dated:29.07.2019.

In continuation the Proceedings 2nd read, Sri M.Radha Krishna Chahavan, Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana at Hyderabad, trained Master Trainer, is also nominated as Resource Person for imparting training to the Judicial Officers on Case Information System 3.1 Software and Development facilities under e-Courts project (NSTEP, eFiling, ePay, JustIS Mobile application and NJDG) as per the following schedule.

Sl. No.	Date	Trainees from	Venue
1	03-08-2019 04-08-2019	Trainees in Judicial Academy and OD Officers	Judicial Academy, Secunderabad.
2	31-08-2019 01-09-2019	Hyderabad and all Tribunals	City Civil Court, Hyderabad.
3	07-09-2019 08-09-2019	Ranga Reddy and Medak Districts.	District Court complex, Ranga Reddy at L.B.Nagar. Hyderabad.

Sri T. Venkateswara Rao, Registrar (Protocol), High Court for the State of Telangana at Hyderabad, will be the in-charge of the post of Registrar (I.T.-cum-Central Project Coordinator) on the above dates.


**REGISTRAR (ADMINISTRATION)
I/C REGISTRAR GENERAL**

To

The Officers concerned.

Copy to:-

1. The Prl. Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble Chief Justice)
2. All the P.Ss to the Registrars (for placing before the Registrars)
3. The Registrar (I.T.-cum-Central Project Coordinator), High Court for the State of Telangana, Hyderabad.(with a request to instruct the concerned to upload the Proceedings in the High Court's website).
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Chief Judge, City Civil Court, Hyderabad.
7. The Prl. District & Sessions Judges, Ranga Reddy & Medak Districts.
8. The Joint Registrar and Drawing Officer, High Court for the State of Telangana, Hyderabad.
9. The Section Officers – concerned.
10. The Pay and Accounts Officer, Hyderabad.